

CASE NO.:
Transfer Petition (civil) 489 of 2005

PETITIONER:
UMA MAHESHWARI

RESPONDENT:
K. SANKAR RAO

DATE OF JUDGMENT: 11/02/2008

BENCH:
TARUN CHATTERJEE & H.S.BEDI

JUDGMENT:
JUDGMENT
O R D E R

TRANSFER PETITION (C) NO. 489 OF 2005

This petition has been filed to transfer the Matrimonial Case No.78/2004 entitled S.Sankar Rao vs. Smt.Uma Maheshwari, pending before the Principal Judge, Family Court, Jamshedpur, Jharkhand to the District Court at Bhubaneswar, Orissa. Considering the fact that the petitioner-wife is having two minor children of seven and eight years respectively, we are of the view that Matrimonial Case No.78/2004 entitled S.Sankar Rao vs. Smt.Uma Maheshwari, pending before the Principal Judge, Family Court, Jamshedpur, Jharkhand be transferred to the Family Court at Bhubaneswar, Orissa. We order accordingly. The Transfer Petition is allowed accordingly.